

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

IN THE MATTER OF
Saikruthi Minmet (India) Limited

CP (IB) No. 37/Chd/Hry/2019

...Petitioner-Operational Creditor

Versus

Prakash Industries Limited

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 22.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.06.2024.

Sd/-

Court Officer